

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 137 of 2014 in
DFR No. 506 of 2014**

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Ginni Global Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Hemant Singh
Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R.2**

ORDER

**IA No. 137 of 2014
*(Appl. for condonation of delay)***

ORDER

We have heard the Learned Counsel for the parties.

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt